

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 2315
TO BE ANSWERED ON 11TH MARCH, 2016**

MEDICAL DEVICES UNDER JAN AUSHDHI SCHEME

2315. SHRI V. PANNEERSELVAM:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government proposes to cover medical devices under Jan Aushdhi Scheme; and
- (b) if so, the details thereof and the steps taken by the Government in this regard?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(SHRI JAGAT PRAKASH NADDA)**

(a) & (b): Medical devices, including surgical and consumable items, are defined as 'drugs' under the Drugs and Cosmetics Act, 1940. As per the information provided by Department of Pharmaceuticals, 165 surgical and consumable items are already being sold through Jan Aushadhi Stores.

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